

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2178
ANSWERED ON:18.03.2002
NATIONAL AGRICULTURAL INSURANCE SCHEME
TRILOCHAN KANUNGO

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of claims received under National Agricultural Insurance Scheme (NAIS) and the number out of them settled during the last three years and as on December 31, 2001, State-wise and crop-wise;
- (b) whether the Government are aware of the fact that farmers are not satisfied with the area approach in the said scheme and demanding for individual farmers/survey number approach; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) : National Agricultural Insurance Scheme (NAIS) was introduced in the country with effect from Rabi 1999-2000. From Rabi 1999-2000 to Rabi 2000-2001 (three crop seasons) payable claims amounting to Rs. 1234.39 crore have been reported by the Implementing Agency (IA). Out of the total claims reported, claims amounting to Rs. 1154.51 crore have been settled. Statement showing State-wise and crop-wise admissible claims and the claims settled is annexed.

(b)&(c): Farmers and their representatives keep on demanding individual farmer/survey number-wise coverage under crop insurance scheme so as to make realistic assessment of the crop loss incurred on account of natural calamities. But because of certain difficulties like non-availability of adequate yield data at the individual farm/farmer level and inadequate infrastructural facilities available, individual farm/farmer based crop insurance scheme can not be implemented.